

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 112/07/2019 O.A./260/210/2015 PRAMOD KUMAR DAS

-V/S-

ARCHEOLOGICAL SURVEY OF INDIA ITEM NO:10 FOR APPLICANTS(S) Adv. : Mr. S. C. Puspalaka

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Ld. Counsel for the applicant submitted that the case of the applicant is for compassionate appointment which has been rejected vide order dated 29.10.2014(Annexure-A/8) after consideration of the CRC. He also submitted that the respondents have called for some documents which have been supplied by the applicant. He prayed for disposal of this OA with direction for consideration of applicant's case in a time bound manner.</p>
	<p>Ld. Counsel for the respondents submitted that the case of the applicant had been rejected earlier and in pursuance to the order of the Tribunal dated 05.11.2013 in OA No. 528/2010, his case was ordered to be considered twice more in a speaking & reasoned order. He further submitted that the speaking order dated 08.05.2015 has already been passed and sent to the applicant and in that order it is clearly mentioned that the case of the applicant would be considered one more time subject</p>

to available on future vacancy under Compassionate appointment quota, as mentioned at Para 16 of the counter filed by the respondents.

In view of the above submissions, since respondents have stated that the case of the applicant will be considered once more, the OA is disposed of at this stage with a direction to the respondents to consider the case of the applicant for compassionate appointment as per the provisions of law keeping in mind the order of this Tribunal in OA No. 528/2010 and inform this decision by a speaking order to the applicant within a period of four months from the date of a receipt of a copy of this order.

The OA is disposed of accordingly. No order as to cost.

Copy of this order be given to Ld. Counsels for both the sides.

(GOKUL CHANDRA PATI)
MEMBER (A)

pms